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Title: Need to renew the previous sanction of Rs. 150 crore for construction of hospital buildings.

SHRI NAGENDRA KUMAR PRADHAN (SAMBALPUR): Mr. Chairman, Sir, I would like to draw your kind attention to a matter of urgent public importance. I represent Sambalpur Parliamentary constituency of Odisha. Deogarh district is a part of my constituency. Deogarh district headquarters has got a sanction of Rs. 150 crore for construction of District headquarters, hospital building, staff quarters and other facilities. The previous Government has given the sanction. But this Government has taken a decision that if the projects are, at present, under construction then only they will sanction them, and treat them as ongoing projects. This Deogarh District is a naxal affected area and more than 80 per cent people, who are residing there, are tribal. Around 57 per cent of the total land is the forest land. Due to scarcity of land, the District Administration could not be able to locate the land. Now, the land has been located and allotted in favour of District hospital's name.

I would, through you, like to request the hon. Health Minister to renew the previous sanction and the earmarked amount is to be spent for that purpose without further delay.